

**GOVERNMENT OF INDIA  
ROAD TRANSPORT AND HIGHWAYS  
LOK SABHA**

UNSTARRED QUESTION NO:3084  
ANSWERED ON:08.12.2009  
REVIEW OF DRIVING LICENSING SYSTEM  
Shekhar Shri Neeraj

**Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:**

(a) whether the Government proposes to review the driving licensing system and give licenses to genuine drivers only in view of the rise in accidents on the NHs/expressways; and

(b) if so, the details thereof alongwith the steps taken / proposed to be taken by the Government to ensure road safety in the country?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT & HIGHWAYS (SHRI MAHADEO SINGH KHANDELA)

(a)&(b) Chapter II titled "Licensing of Drivers of Motor Vehicles" of the Motor Vehicles Act, 1988 and the Central Motor Vehicles Rules, 1989 prescribe a body of rules for testing and examination of the candidate prior to grant of driving license. The licensing authorities appointed by the State Governments are empowered to conduct driving test to their satisfaction so as to ensure that only genuine persons get license to drive motor vehicle. This Ministry has been taking a number of steps to ensure the road safety in the country. Those are as under:-

(i) Road safety is an integral part of road design at the planning stage for National Highways/Expressways.

(ii) Various steps to enhance road safety such as road furniture, road markings/road signs, introduction of Highway Traffic Management System using Intelligent Transport System, enhancement of discipline among contractors during construction, road safety audit on selected stretches, have been undertaken by National Highways Authority of India.

(iii) Refresher training to Heavy Motor Vehicle drivers in the unorganized sector being implemented by the Ministry since 1997-98 under plan activities.

(iv) Involvement of NGOs for road safety activities by Ministry of Road Transport and Highways and National Highways Authority of India.

(v) Setting up of Driving Training School in the country.

(vi) Publicity campaign on road safety awareness both through the audio-visual and print media.

(vii) Institution of National Award for voluntary organizations/individual for outstanding work in the field of road safety.

(viii) Tightening of safety standards of vehicles.

(ix) Providing cranes and ambulances to various State Governments/NGOs under National Highway Accident Relief Service Scheme. National Highways Authority of India also provides ambulances at a distance of 50 K.M. on each of its completed stretches of National Highways under its Operation & Maintenance Contracts.

(x) Widening and improvements of National Highways from 2 lanes to 4 lanes and 4 lanes to 6 lanes etc.